

DIVISION BENCH

ITEM NO.143

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

APPEAL No.9/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 2nd May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	DEVENDRA MOHAN SEROGLOU V/S M/S DIVYANAND SPRITUAL FOUNDATION & ORS.
UNDER SECTION	59 OF COMPANIES ACT 2013

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 13th June, 2024.

**-Sd-
(Court Officer)**

2nd May, 2024

*Avaneesh Kumar Singh
(Stenographer)*